

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4672
ANSWERED ON:19.12.2000
FUNDS FOR PURCHASE OF COMPUTERS FOR LAND RECORDS
IQBAL AHMED SARADGI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the revised guidelines for computerisation of land records have been circulated to State Governments;
- (b) if so, the details thereof;
- (c) the details of the funds allotted to each State especially to Karnataka for the purchase of computers for land records since implementation of the programme;
- (d) whether the Karnataka Government has sent a proposal to release Rs. 10.20 lakh for computerisation of Deputy Commissioners' Office;
- (e) if so, the reaction of the Union Government thereto; and
- (f) the time by which the said amount is likely to be released to the State?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHIRIA)

(a) & (b) Yes Sir. The revised guidelines inter alia provides 100% grant by Government of India to State Governments for undertaking Data Entry Work, site preparation and purchase of computers and other peripherals at Tehsil/Taluka/Block level.

(c) Funds under the Scheme are not allotted to States but released on project to project basis. Since inception of the scheme Government of India has released Rs.1815.03 lakh to State Government of Karnataka for implementation of the scheme. Out of which Rs. 672.60 lakh have been released for purchase of computer, software and other peripherals for 177 talukas of the State. A statement showing the funds released to various States/UTs is annexed.

(d) Yes Sir. As per the guidelines for implementation of the scheme of Computerisation of Land Records, the supply of computers at District level is the responsibility of National Informatics Centre (NIC). The NIC has informed that the computers have already been supplied in all the 27 districts of the State.

(e) & (f) Question does not arise in view of reply given to part (d) of the question.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PART 'C' OF LOK SABHA QUESTION NO. 4672 DUE FOR REPLY ON 19.12.2000.
THE BREAKUP OF AMOUNT RELEASED TO VARIOUS STATES/UTS FOR COMPUTERISATION OF LAND RECORDS UNDER
COMPUTERISATION OF LAND RECORDS PROGRAMME SINCE INCEPTION

(Rs in lakhs)

Sl. No.	Name of State	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	
U.T.	1989-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-2000	2000-2001	so far		
1	ANDHRA PRD.	25.00	78.00	105.00	210.00	15.00	0.00	829.90	174.05	0.00	1436.95	
2	ARUNACHAL PRD.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	75.30	75.30		
3	ASSAM	25.00	33.00	50.00	50.00	80.00	97.50	0.00	0.00	0.00	335.50	
4	BIHAR	20.00	30.00	100.00	0.00	0.00	367.50	30.50	0.00	0.00	548.00	
5	GUJRAT	25.00	10.00	10.00	120.00	0.00	75.00	24.61	79.68	0.00	344.29	
6	GOA	0.00	15.00	5.00	0.00	20.00	0.00	0.00	63.50	12.30	115.80	
7	HARYANA	21.00	19.00	55.00	180.00	0.00	19.00	15.00	56.00	0.00	365.00	
8	HIMACHAL PRD.	25.00	15.00	50.00	55.00	60.00	0.00	6.60	28.60	0.00	240.20	
9	JAMMU & KASHMIR	25.00	4.00	20.00	0.00	0.00	0.00	30.00	189.00	18.00	0.00	286.00
10	KARNATAKA	25.00	43.00	28.00	120.00	95.00	69.20	342.50	501.88	590.45	1815.03	
11	KERALA	25.00	40.00	30.00	200.00	30.00	69.00	79.50	102.75	0.00	576.25	
12	MADHYA PRADESH	33.00	45.00	90.00	75.00	45.00	485.50	237.82	668.38	513.88	2193.58	
13	MAHARASHTRA	25.00	60.00	95.00	195.00	241.00	197.50	108.59	791.17	455.00	2168.26	
14	MANIPUR	25.00	0.00	0.00	0.00	124.88	0.00	0.00	38.35	0.00	188.23	

15	MEGHALAYA	0.00	0.00	0.00	0.00	0.00	0.00	0.00	14.00	0.00	14.00
16	MIZORAM	0.00	15.00	10.00	0.00	60.00	0.00	50.00	37.78	80.00	252.78
17	NAGALAND	0.00	0.00	0.00	0.00	0.00	0.00	0.00	25.15	0.00	25.15
18	ORISSA	32.50	55.00	30.00	135.00	270.00	0.00	20.50	171.12	387.70	1101.82
19	PUNJAB	25.00	53.62	45.00	0.00	75.00	52.50	0.00	31.50	0.00	282.62
20	RAJASTHAN	25.00	50.00	68.00	150.00	210.00	0.00	43.60	0.00	683.27	1229.87
21	SIKKIM	12.00	0.00	0.00	20.00	0.00	0.00	22.40	12.80	0.00	67.20
22	TAMIL NADU	25.00	83.00	45.00	90.00	210.00	60.00	30.98	237.29	447.02	1228.29
23	TRIPURA	25.00	40.00	20.00	0.00	15.00	75.80	0.00	38.00	0.00	213.80
24	UTTAR PRADESH	25.00	75.00	129.00	165.00	270.00	247.50	142.50	0.00	30.00	1084.00
25	WEST BENGAL	25.00	85.00	65.00	235.00	180.00	173.00	300.78	110.00	457.40	1631.18
26	D & N. H.	0.00	12.38	0.00	0.00	0.00	0.00	0.00	0.00	0.00	12.38
27	DELHI	8.03	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	8.03
28	PONDICHERRY	0.00	15.00	0.00	0.00	0.00	0.00	0.00	23.55	23.55	62.10
29	CHANDIGARH	0.00	0.00	0.00	0.00	15.00	0.00	0.00	0.00	0.00	15.00
	TOTAL	501.53	876.00	1050.00	2000.00	2015.88	2019.00	2474.78	3223.55	3755.87	17916.61